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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/660 /2024/A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Kokrajhar

Dated Guwahati, the 22nd January, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**
Ref:- Letter No. DJK/2023-24/30, dated 04.01.2024

Sir,

With reference to the above, I am directed to inform you that Shri Siddhartha Bora, Sub-Divisional Judicial Magistrate(S), Kokrajhar has been granted permission to avail HTC for the block period of 2022-2023, to visit his home at Bihpuria in Lakhimpur District from Kokrajhar and back by his own car, w.e.f. 13.01.2024 to 18.01.2024 (including one Restricted Holiday on 17.01.2024 and one Casual Leave on 18.01.2024) during the Grace period of carry forward year i.e. 2024, by the shortest possible route, as per existing Rules.

Shri Bora, may be informed accordingly.

Thanking you,

Yours faithfully,

sdt

REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/661-664 /2024/A. Dated 22nd January, 2024

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Siddhartha Bora, Sub-Divisional Judicial Magistrate(S), Kokrajhar, for information, with reference to his letter, dated 04.01.2024.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

27/1/24

REGISTRAR(VIGILANCE)

20/01/24